

Annexure-3

Name of the corporate debtor: Furnace Fabrica India Limited; Date of commencement of CIRP 01.11.2023
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

As On 23.02.2024

(Amount in ₹)

| Sl. No. | Name of Creditor | Details of claim received | | Details of claim Provisionally admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks |
|---------|-------------------------|---------------------------|----------------|---|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Amount of claim Provisionally admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | State Bank Of India | 09.11.2023 | 1,32,94,68,197 | 88,53,47,887 | secured | 88,53,47,887 | 88,53,47,887 | No | 47.49% | 37,92,16,907 | | | 6,49,03,403 | Covered by Personal Guarantee of Promoters |
| 2 | Axis bank of India | 13.11.2023 | 18,82,72,370 | 14,12,94,022 | secured | 14,12,94,022 | 14,12,94,022 | No | 7.58% | | | 4,69,78,348 | | Covered by Personal Guarantee of Promoters |
| 3 | Standard Chartered Bank | 13.11.2023 | 50,83,21,062 | 41,03,21,062 | secured | 41,03,21,062 | 41,03,21,062 | No | 22.01% | 9,80,00,000 | | | | Covered by Personal Guarantee of Promoters |
| 4 | Exim Bank of India | 13.11.2023 | 15,49,73,537 | 15,49,73,537 | secured | 15,49,73,537 | 15,49,73,537 | No | 8.31% | | | | | Covered by Personal Guarantee of Promoters |
| 4 | | | 2,18,10,35,166 | 1,59,19,36,508 | - | 1,59,19,36,508 | 1,59,19,36,508 | | 85.38% | 47,72,16,907 | - | 4,69,78,348 | 6,49,03,403 | |

Disclaimer - Books of accounts of corporate debtor is not available after March 2021 and books writing for the period from 1st April 2021 to 31st October 2023 is in progress hence the provisional amount claim is subject to change once the updated books of accounts available to resolution professional.